

Name of the Corporate Debtor: INDIAN SUGAR MANUFACTURING COMPANY LIMITED; Date of Commencement of CIRP: 23-03-2023; List of Creditors as on: 22-07-2023; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2762179993	4	2701998470	60.20	0	0	57821000	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	2639369202	5	1763302712	39.29	0	0	529530000	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	6	2368259	5	1363161	0.03	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	9737838	0	0	0.00	0	0	9737838	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	50	130269529	27	21708430	0.48	0	0	101497437	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	500000	0	0	0.00	0	0	500000	Annexure 9
Total		71	5544424821	41	4488372773	100.00	0	356965773	699086275	